

House on the 22nd February, 1991."

The motion was adopted

18.13 hrs.

RE. SITUATION IN GULF

[English]

SHRI VASANT SATHE (Wardha): May I request you that after all this debate let a message of solidarity go from this Parliament, largest Parliament in the world. I request you that you yourself suggest that the proposal of President Gorbachev should be welcomed by this House and supported. If it comes from your side, I think, the entire House will support it.

SHRI SOMNATH CHATTERJEE (Bolpur): It should come from the Chair.

SHRI JASWANT SINGH (Jaipur): This proposal came up during the discussion itself. In principle there can possibly be no two opinions about the two Houses of Parliament speaking with one voice here. Secondly also in principle, if at all a unanimous resolution of the House is to be adopted, then, of course, that resolution must be moved by you from the Speaker's Chair and from any other part of this House. But we have one particular difficulty which is only a procedural difficulty, that the text of the resolution which is to be moved and adopted, has only just reached. I, therefore, request you that this very thing of unanimously adopting a resolution may be done on Monday. (*Interruptions*)

SHRI VASANT SATHE: I am not talking of the resolution. I know the difficulty. We have got the text just now. It would really look odd if one House passes it today and we were to do it two days after. All I am suggesting is that there should be one line resolution

from the Chair that we support the initiative of Gorbachev for bringing peace in the Gulf. I think, they should have no objection to this. (*Interruptions*)

SHRI JASWANT SINGH: I am just asking what is the difficulty in adopting it on Monday? There will be two days and we will use these two days... (*Interruptions*)

HON. MEMBERS: No, no.

SHRI VASANT SATHE: Advani ji, it will lose its effect if we do not do it today. We are the larger House, the House of the People. If Rajya Sabha passes it today and we were to keep quiet, it will really lose the significance... (*Interruptions*)

SHRI SAIFUDDIN CHOUDHURY (Katwa): Sir, today is the crucial time. Iraq has also accepted the proposal... (*Interruptions*)

PROF. MADHU DANDAVATE (Rajapur): I have one request to make to you, Sir. I do not think there is any division on this

MR. SPEAKER: No division.

PROF. MADHU DANDAVATE: I will only make a request to the BJP that in the other House their representatives have also approved that and, therefore, without loss of time, a proper signal will go. So, if it is adopted today from the Chair, it will carry a bigger weight. Since their Members have accepted in the other House, I will earnestly request the Leader of the Opposition to go with the entire House and let us try to have unanimity... (*Interruptions*)

SHRI JASWANT SINGH: Mr. Speaker, Sir, I am persuaded by the desire to bring unanimity. Certainly. All that I suggested was that if unanimity is to be achieved and if consensus is to be achieved, consensus is

[Sh. Jaswant Singh]

not mere conformity, consensus is arriving at a viewpoint after consultation. Because we have received this document... (*Interruptions*)

PROF. P.J. KURIEN (Mavelikana): We are not insisting on that Resolution. We are only suggesting that let there be a one-line Resolution, one-sentence Resolution... (*Interruptions*)

SHRI JASWANT SINGH: It is a simple point. It is not one line or two pages that matters. It is a question of unanimity and unanimity being arrived at after consultation. That was the point. However, if the entire A House feels... (*Interruptions*)

SHRI VASANT SATHE: Sir, I have a request to make to Jaswant Singhji. (*Interruptions*). If he has agreed to the Resolution, well and good.

SHRI JASWANT SINGH: If unanimity is to be achieved, it has to be there through consultation. Certainly. I bow to the greater wisdom of the totality of the House and the request made by everyone and certainly I will not stand in the way of that unanimity. I have only made a submission.

18.20 hrs.

RESOLUTION

[*English*]

MR. SPEAKER: I am placing the following Resolution before the House.

"This House,

Aware of the incalculable human suffering caused by war in the Gulf, the danger it poses to the environment in the region and to international peace and security.

Distressed at the devastation unleashed

by the war because of which many innocent lives have been lost and civilian properties, including thousands of dwelling homes, have been destroyed and millions of civilians are without shelter or protection and are facing health hazards due to the absence of electricity and increasing shortage of drinking water.

Convinced that the implementation of the Security Council resolutions constitutes the basis for restoring peace in the Gulf.

Convinced also of the central role of the United Nations, when appropriate through the Security Council, in bringing about a cessation of hostilities and restoring and promoting durable peace and security in the region.

Stressing that the objective of the Security Council resolutions is to liberate Kuwait and not to subdue Iraq or to dismantle its technological and physical infrastructure or to cripple its social and economic life.

Gravely concerned by the possibility of the commencement of an even more destructive phase in the conflict that can result from a ground war.

Noting the statements made by some parties engaged in the Gulf War about the possible use of nuclear and chemical weapons.

Recognizing the role of the Non-aligned Movement in promoting a peaceful solution and the need for affirmative and prompt action in this regard.

Heartened by the reports that an eight Point Peace Plan proposed by President Gorbachov has been accepted by President Saddam Hussain.

Gratified to note that it is very much in line with India's own peace proposal submit-